## NATIONAL COMPANYLAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 09.02.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB)No. 138/BB/17	-	For hearing	Rule-6 of IB	Balaji Timber Depot Vs Quetzel Furniture Systems Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
4	Venkata Subbanao Ikalva 8147238639	Resolutional  perofessional  For Quitzel Furritum	ICV Subbaile
		System put Hd	

## ORDER

RP is present. Two Directors of Corporate Debtor are present. RP has filed memo giving details what he has done so far in respect of the factory premises of the Corporate Debtor. RP directed to approach the Tribunal whenever any direction is required.

Member (T)

Member (J)